

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 1<sup>st</sup> October, 2019

NO. LJ (B) 4/2018/123 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Flying Squad, Static Surveillance Team in connection with the forthcoming Bye-Election to the Member of Legislative Assembly, 2019-20 for 26-Shella (ST) Assembly Constituency.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
<b>FLYING SQUAD TEAM (FST)</b>			
1.	Shri A.M. Lartang, Executive Engineer, O/o Chief Engineer, PHE.	Sub-Divisional Officer (Civil) Sohra.	Sub-Divisional Officer (Civil) Sohra.
2.	Shri Erwin Lyngdoh, E.E., Shillong South.	-do-	-do-
3.	Shri Sumarlang Kharlukhi, Asst. Director, Horti Mushroom Dev. Center.	-do-	-do-
<b>STATIC SURVEILLANCE TEAM (SST)</b>			
1.	Shri Alan B. Kharjana, Asst. Engineer, O/o SDO PWD (Rds.), Mawsynram.	-do-	-do-
2.	Shri James R. Chyrmang, Horticulture Development Officer (PSC).		
3.	Shri Daniel Khylllep, OSD, Directorate Border Area.		
4.	Shri Lamphrang Marbaniang, Audit Officer, Directorate of Sericulture & Weaving.		
5.	Shri Agnes Suja, PWD Architect, PWD (B).		
6.	Shri V. Syiemiong, Range Officer, Soil & Water Conservation, Sohra.		
7.	Phliwell Kharumnuid, SDO, PWD Shella.		
8.	Shri Kynsai Kharbuli, SDO, PHE, Dam Sub Division.		

This is for favour of your kind information and necessary action.



(L.K. Swett),

Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Sub-Divisional Officer (Civil) Sohra with reference to letter No. SSD/EL.101/Apptt/2019/8, dt. 26<sup>th</sup> September, 2019.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

*By Order etc.,*



Under Secretary to the Govt. of Meghalaya  
Law (B) Department